## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:7 ANSWERED ON:22.02.2011 BUS RAPID TRANSIT SYSTEM Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether various cities are adopting Bus Rapid Transit System (BRTS) in the middle of the city without consulting the local population and local experts in the matter.
- (b) If so, the reaction of the Government thereto;
- (c) Whether the Union Government proposes to conduct any study on the accident prone nature of BRTS corridor vulnerability of the aged, disabled persons and women due to the same;
- (d) If so, the details thereof;
- (e) The details of the major parameters considered while allowing and promoting the development of BRTS in high population density cities in the country;
- (f) Whether in view of the decision taken by certain major cities for removal of tram system which ran from the middle of the roads including Mumbai and Delhi, the Union Government proposes to direct the State Government to conduct proper study of local conditions before opting for BTRS; and
- (g) If so, the details thereof?

## Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): No, Madam.
- (b): Dees not arise.
- (c) & (d): As per the global experience, BRTS is an established mode of bus based mass transit system performing satisfactorily for the last more than 30 years.

Because of its effectiveness, efficiency and scalability, this option is being adopted in many countries across the globe and also in India. Since this provides level boarding and alighting, it provides safe and comfortable access to all including aged, disabled persons and women.

- (e): BRTS proposals are considered for sanctioning by Union Government based on detailed project report received from State Governments covering various design, traffic demand and capacity requirements.
- (f) & (g): Since the proposal for BRTS prepared by the State Governments are made after proper study of local conditions and other design parameters, Union Government does not intend to issue any further direction to State Governments.